

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.12.2021 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 313 of 2021 in Comp. App. (AT) (Ins) No. 119 of 2020	Gajender Sharma Vs. Dinesh Sanitary Store & Anr.	Siddharth Sangal	Siddhartha Patra-IRP Biswaksen Panda-PCS
2.	Comp. App. (AT) (Ins) No. 1057 of 2019	Badrinarain Alloys & Steels Ltd. Through its Liquidator, Mr. Shashi Agarwal. Vs. The Chief Manager, Andhra Bank.	Nikhil Jain	N.P. Gaur
3.	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Vs. Goouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjhunwala & Anr.	Kumar Anurag Singh	Soumya Dutta-R2

For Directions

4.	Comp. App. (AT) (Ins) No. 214 of 2021	Bank of India Vs. Vinod Kumar P. Ambavat Resolution Professional (RP) of Actif Corporation Ltd.	Ashish Rana	Vinod Kumar Ambavat
5.	Comp. App. (AT) (Ins) No. 548 of 2021	R N Khemka Enterprises Pvt. Ltd & Anr. Vs. Persuasive Realcon Pvt. Ltd.	Rakesh Wadhwa	
6.	Comp. App. (AT) (Ins) No. 648 of 2021	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Ors.	Venket Rao	Sanjay Bhatt Niharika Sharma-R1 R.K. Gupta-R2

For Admission (Fresh Cases)

7.	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena-ROC
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8.	Comp. App. (AT) No. 145 of 2021	Leading Age Properties Pvt. Ltd. Vs. Registrar of Companies & Ors.	S R Lodhe	
9.	Comp. App. (AT) No. 146 of 2021	Davender Handa & Anr. Vs. Union of India Through Ministry of Corporate Affairs, New Delhi & Anr.	Himanshu Harbola	
10.	Comp. App. (AT) No. 147 of 2021	N K Jain Realbuild Pvt. Ltd. Vs. Registrar of Companies, Chhattisgarh	Debopriyo Moulik	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 1466 of 2019	Gaurav Dilipraj Panwar Vs. Raksha Bullion & Anr.	Saurabh Ajay Gupta	Rajendra Beniwal- RP Harsh Surana-R1 Kumar Sumit-R2
12.	Comp. App. (AT) (Ins) No. 246 of 2021	A.K.C Infrastructure Pvt. Ltd. Vs. Amrit Cement Ltd.	Gaurav Sarkar Adya Singh	Wamika Trehan Ajay Bhargava Maithili Moondra Vanita Bhargava
13.	Comp. App. (AT) (Ins) No. 308 of 2021	Virender Dawar Vs. A.O. Smith India Water Products Pvt. Ltd. & Ors.	Anshul Syal	Gautam Khazanchi- R1 Ruchi Kohli-R2 Garima-Intervenor Pradyuman Kaistha
14.	Comp. App. (AT) (Ins) No. 671 of 2021	Assistant Commissioner of Income Tax Vs. Ashok Kumar Gulla	Vibhooti Malhotra	Shweta Dubey Shantanu Naresh Ishita Srivastava
15.	Comp. App. (AT) (Ins) No. 830 of 2021	Sucha Singh Vs. Heligo Charter Pvt. Ltd & Anr.	Anupam Singh	Prachi Johri Zain A. Khan Aurag Singh-R1 Navneet Kr. Jain-R2 Amit Sharma-IRP
16.	Comp. App. (AT) No. 99 of 2021	Suvas Reality Pvt. Ltd. Vs. Kailashchandra Ramgopal Lohiya & Ors.	Arvind Kr. Gupta	Pulkrit Deora Arnav Vidarthi

For Hearing

17.	Comp. App. (AT) (Ins) No. 742 of 2020 (PH)	Trafiguraindia Pvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	Anshula Grover Vikas Mehta
18.	Comp. App. (AT) (Ins) No. 582 of 2020	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr.	Sharad Tyagi	Sanjay Kumar Singh- R1 Neeraj Kumar Gupta-R2

19.	Comp. App. (AT) No. 37 of 2020	Metro Mining Pvt. Ltd. & Anr. Vs. Registrar of Companies, Mumbai	Anand Dilip Landge	
20.	Competition App. (AT) No. 20 of 2020	Lifestyle Equites CV & Ors. Vs. Competition Commission of India & Ors.	Sangeeta Goel	Shama Nargis Sonal Sarda Arjun Rekhi Diksha Gupta-R2 Saikrishna Rajagopal Devvrat Joshi-R4 Sreemoyee Deb

02:00 PM

For Hearing

21.	Comp. App. (AT) (Ins) No. 312 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors. With	Ajay Kohli	Nazia Parveen Shivkrit Rai Rajshree Chaudhary Birendra Singh Rawat Abhishek Chand-R1
22.	Comp. App. (AT) (Ins) No. 313 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors.	Ajay Kohli	Vardhman Kaushik Azeem Samuel Nishant Gautam Dhruv Joshi Birander Singh-R1

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By order of Hon'ble Chairperson

-sd/-
Registrar